water requirements of the crop in this area.

A reduction in the cost price of sulphate of ammonia has also been made and this will tend to reduce the cost of manuring. A compost making drive is also being pursued with a view to cheapening the cost of organic bulk manures.

MINOR IRRIGATION WORKS IN MYSORE

374. Shri Shivananjappa: Will the Minister of Food and Agriculture be pleased to state:

(a) the amount given to the Mysore State for the development of minor irrigation during the last three years; and

(b) the amount given as grants and subsidy and the amount given as loan?

The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa): (a) and (b). Grants totalling Rs. 102-72 lakhs and loans totalling Rs. 210-20 lakhs were sanctioned to the Government of Mysore for minor irrigation schemes under the G.M.F. during the years 1950-51 to 1952-53.

## भन अपील निर्णयों का प्रकाशन

३७५. ठाकुर युगल किघोर सिंह: क्या अस मंत्री यह बताने की कृपा करेंगे :

(क) जून १९४३ के बाद से "लेकर ग्रपील केसेज्र" के कितने ग्रंक प्रकाशित हए हैं ग्रौर छपने के लिये प्रेस मेजे गये हैं ;

(ख) प्रत्येक महीने के "लेबर ग्रपील केसेज़" किस किस तारीख को बिकी के लिय उपलब्ध किये गये ग्रौर ग्रब तक श्रम अपीलीय न्यायाधिकरण के किस तारीख तक के निर्णय प्रकाशित किये जा चुके हैं; तया

(ग) सरकार उक्त केसेज को ययाशीझ प्रकाशित कराने झौर उन्हें किकी के लिये उपलब्ध कराने के लिये क्या कार्यवाही करने का विचार कर रही है?

The Minister of Labour (Shri V. V. Giri): (a) Since June 1953 nine issues (April to December 1953) were published and nine (July 1953 to March 1954) sent for printing.

(b) The dates on which the issues, for the months June to September 1953 were released for sale are:

June 1953	<b>22nd June</b> 1953	3
<b>July</b> 1953	10th September 1953	3
August 1953	26th October 1953	3
September 1953	20th November 1953	3

The dates in respect of the issues from October 1953 as also the date upto which the Appellate Tribunal's decisions have been published are being ascertained and the information will be placed on the Table of the House.

(c) Every effort is being made to ensure prompt publication of the decisions of the Labour Appellate Tribunal in the Journal. Each issue of the Journal as soon as it is published, is released without delay through the Government Sales Depots at Calcutta and other places.

RECRUITMENT IN ORISSA POSTAL CIRCLE

**376. Shri K. C. Jena:** Will the Minister of Communications be pleased to state:

(a) how many appointments have been made in different cadres of the P. and T. Department in the Orissa Circle during 1952-53; and

(b) the number of Scheduled Castes among them in each cadre?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) and (b). The information is laid on the Table of the House in the form of a statement. [See Appendix VIII, annexure No. 20.]

## उत्तर प्रसेश में चीनी मिलें

१७८ भी रघूनाथ सिंहः क्या लाग्न तथा इति मंत्री यह बताने की इत्या करेंगे:

(क) उत्तर प्रदेश में चीनी मिलें प्रति वर्ष मीसतन कितने दिन चलती हैं; तथा